

(2024) 02 TP CK 0010

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 783 Of 2023

Shyamal Chakraborty

APPELLANT

Vs

State Of Tripura And 2 Ors.

RESPONDENT

Date of Decision: Feb. 2, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Ratan Datta, Kohinoor N. Bhattacharyya

Judgement